

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 306**  
**IB)-89(ND)2018**  
**New IA-4060/2023,**

**IN THE MATTER OF:**

**M/s. Gozoop Online Pvt. Ltd.**

... **Applicant/Petitioner**

**Versus**

**OM Pizzas and Eats India Pvt. Ltd.**

... **Respondent**

**Under Section: 9 of IBC, 2016 (Liq.)**

**Order delivered on 03.08.2023**

**CORAM:**

**SHRI. ASHOK KUMAR BHARDWAJ,  
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant : Adv. Gaurav Goel**

**ORDER**

**IA-4060/2023:** Ld. Counsel appearing for the Applicant seeks to withdraw the present application.

In view of the stand taken by the Ld. Counsel, **the application is dismissed as withdrawn.**

**Sd/-  
(L. N. GUPTA)  
MEMBER (T)**

**Sd/-  
(ASHOK KUMAR BHARDWAJ)  
MEMBER (J)**